

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH: MUMBAI

ORIGINAL APPLICATION NO. 902/2001

FRIDAY, THE 14TH DAY OF DECEMBER, 2001

CORAM: SHRI JUSTICE BIRENDRA DIKSHIT. VICE CHAIRMAN
SMT. SHANTA SHAstry. MEMBER (A)

1. Deepak, S/o Laxminarayan Omre
Aged about 30 years,
Occupation: Service, (Casual
(Labour - Motor Driver with
Telecom Department), Resident
of C/o Shri Shahid Ahmad, Quarter No.5,
Type III, Near Telephone Exchange, Katol Road,
Nagpur-440 013..
2. Naresh S/o Harishchandra,
Chawrewar, Aged about 30 years,
Occupation: Service (Casual Labour
with Telecom Department)
Resident of 102, Lokhande Nagar P.O.,
Trimurthy Nagar, Nagpur. ...Applicants

By Advocate Ms. M.D. Bhambawani

Versus

1. Union of India,
through Secretary,
Ministry of Telecommunication
Bharat Sanchar Nigam,
Telecom Bhawan,
New Delhi-110 001.
2. General Manager,
Telecom, Zero Mile,
Civil Lines,
Nagpur-440 001.Respondents

O R D E R

Shri Justice Birendra Dikshit. Vice Chairman.

The present O.A. has been filed by applicant seeking relief against Department of Telecom, Bharat Sanchar Nigam Limited. Though, Department of Telecom is within the jurisdiction of this Tribunal Bharat Sanchar Nigam Limited is not within jurisdiction of this Tribunal.

Tribunal as it has not been notified under Section 14 (2) of the Administrative Tribunals Act, 1985. The Tribunal therefore, does not possess jurisdiction to entertain and try the present OA. The same is accordingly dismissed for want of jurisdiction. Applicant is at liberty to approach proper Forum. No order as to costs.

Shanta S.

B. Dikshit

(SMT. SHANTA SHAstry) (BIRENDRA DIKSHIT)
MEMBER (A) VICE CHAIRMAN

Gajan

14/12/01

Judicial

5/2/02

PM